HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

FRIDAY, THE TWENTY FIFTH DAY OF APRIL
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SRI JUSTICE J SREENIVAS RAO

I.A. No. 1 OF 2025
IN
WRIT APPEAL No: 908 OF 2024

Between:

Zohair Shaheen Mohammed S/o. Mohammad Afeef Shaheen, Aged about 40 years, Occ: Computer Programmer, R/o. #8046, As Sahil Dist., Al Khobar, Saudi-Arabia-34611.

Represented through his GPA Mohammad Afeef Shaheen S/o. Mohammad Farooq, Aged about 70 years, Occ: Retd. Bunkering Operations Officer, R/o. H.No.8-2-601/A/28, Road Number 10, Banjara Hills, Hyderabad-500034.

...APPELLANT/PETITIONER

AND

1. The Union of India, Rep. by its Secretary, Minister of External Affairs, South Block, New Delhi.
2. The Regional Passport Officer, Hyderabad, 8-2-215 to 219, Near Prashanth Theatre, Kammaraguda, Secunderabad 500 003.
3. Dr. Nadia Ahmed W/o. Zohair Shaheen Mohammed, Aged: 36 years, Occ: Medical Practitioner, R/o. Plot No.24, Chandulal Bowli, Sikh Village, Secunderabad - 500 009.

...RESPONDENTS/RESPONDENTS

Petition under Section 151 CPC praying that in the circumstances and the reasons stated in the Letter dated 16.02.2025 in Dis. No. 118/JPFC/2025, forwarded by the Judge, Principal Family Court, Secunderabad through II Additional Chief Judge, FAC Chief Judge, City Civil Court, Hyderabad in Letter dated 06.03.2025 vide No.CCC-HYD/AW/E2/1429/2025 praying this Hon'ble High Court to kindly grant extension of time for a period of four (04) months to

dispose of G.W.O.P. No.43 of 2023 on the file of Judge, Principal Family Court, City Civil Court, Secunderabad.

This petition coming on for hearing, upon perusing the Letter dated 16.02.2025 vide Dis No.118/JPFC/2025 from Smt. S. Sarita, Judge, Principal Family Court, Secunderabad and upon reading the orders dated 16.10.2024 in W.A.No.908 of 2024, **the Court made the following ORDER:**

This matter is listed based on letter, dated 06.03.2025, sent by learned Chief Judge (FAC), City Civil Court, Hyderabad seeking extension of time for a period of four weeks to decide G.W.O.P.No.43 of 2023 on the file of Judge, Principal Family Court, City Civil Court, Secunderabad.

Perused the application and since justifiable reasons are assigned, we are inclined to accept the prayer.

Accordingly, the period is extended for a period of four months from the date of aforesaid letter i.e. 06.03.2025.

This Application stands disposed of.

SD/-I.NAGALAKSHMI
JOINT REGISTRAR

//TRUE COPY//

SECTION OFFICER

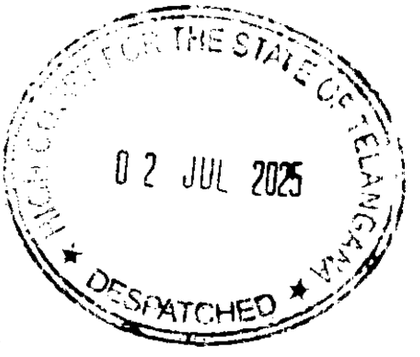
To,

1. The Judge, Principal Family Court, Secunderabad.
2. The Regional Passport Officer, Hyderabad, 8-2-215 to 219 Near Prashanth Theatre, Kamrnaraguda, Secunderabad 500 003.
3. One CC to SRI JELLA SRIKANTH, Advocate [OPUC]
4. One CC to SRI GADI PRAVEEN KUMAR, Deputy Solicitor General of India [OPUC]
5. One CC to SRI ALY AHMED BASITH, Advocate [OPUC]
6. Two CD Copies

MP
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HIGH COURT

DATED:25/04/2025



ORDER

I.A.No.1 OF 2025
IN
WA.No.908 OF 2024

DISPOSING OF THE APPLICATION/
EXTENSION OF TIME

(8)
kpr
11/6/25